

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.523 of 2020

IN THE MATTER OF:

V.V. & Sons LLC

...Appellant

Versus

Bajaj Herbals Ltd.

...Respondent

For Appellant: Shri Manu Bakshi, Advocate

For Respondent: Shri Jaimin Dave, Advocate

ORDER
(Virtual Mode)

14.09.2020 Advocate Shri Jaimin Dave states that he will file Vakalatnama for Respondent and seeks time to file Reply. Reply may be filed within two weeks. Rejoinder, if any, may be filed within a week thereafter. Parties may file brief written submissions not more than three pages.

List the Appeal on 12th October, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice Anant Bijay Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

rs/md